

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 30.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.223/2017	-	For hearing	252(3)	Technical Ceramics Private Limited Vs ROC

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ASHWINI KOPPAL  
CELL NO: 9916323026

TECHNICAL  
CERAMICS  
PRIVATE LIMITED  
CP NO. 223/2017



**ORDER**

Counsel for Petitioner is present. Heard her. Order reserved. List it on 09.02.2018.



Member (T)



Member (J)